

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4274  
ANSWERED ON:22.03.2013  
E FILING OF IT RETURN  
Patel Shri Kishanbhai Vestabhai

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has introduced the facility of e-filing for filing Income Tax Returns and if so, the details thereof;
- (b) the measures being taken by the Government to popularise and simplify the said technique/ procedure to ensure maximum participation therein?

**Answer**

FINANCE MINISTER: (SHRI P. CHIDAMBARAM)

(a) Yes Madam. The e-filing project is an eminent e-governance and e-delivery measure taken by the Income-tax Department for better services to the taxpayers. It was notified in 2006-2007. The project is aimed at enabling e-filing of income-tax returns, audit reports and other forms over the internet directly by taxpayers and through e-return intermediaries on Virtual Private Networks. A portal [https:// incometaxindiaefiling.gov.in](https://incometaxindiaefiling.gov.in) is functional with a host of services to the taxpayers.

(b) Measures taken by the Government to popularise e-filing:-

# Advertisements in print media.

# E-filing counters at various important fairs.

# To sensitize the Business community through communication with ICAI, FICCI and other professional bodies. Measures taken by the Government to simplify e-filing:-

# The e-filing service in itself is the mode of simplification of filing the Returns of Income as the service is available anywhere anytime through internet.

# E-Return Intermediaries are helping our citizen to smoothly file their Returns of Income.

# Pre-filled e-forms have been introduced recently.

# In the new e-filing website, return preparation software with tax calculation facility is available.

# AyakarSampark Kendra (ASK), E-filing Help desk and CPC Call Centre have been setup to help the taxpayers in e-filing and to provide assistance in queries relating to post e-filing.

# A new feature enabling taxpayers to view their tax arrears, status regarding receipt of ITR-V, pendency at processing stage and refund is also functional through a utility called "My Account" on the e-filing website.